

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART - 1, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 60 (RE-2006)/2004-2009

NEW DELHI : DATED : 29. 09. 2006

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 (Updated as on 7TH April, 2006) and Paragraph 1.1 of Handbook of Procedures (Vol.1), (Updated as on 7th April, 2006), the Director General of Foreign Trade hereby makes the following amendments in the Book titled "Schedule of DEPB rates" (as amended from time to time):

Product Group: Engineering

Product Code: 61

The existing DEPB entry at Sl. No. 20 is amended as under:

Sl.No.	Description	DEPB Rate	Value cap
20	Complete Ceiling Fan with metal blades (36"/42"/48"/56"/60")	5%	Rs. 600/pc

Product Group: Chemicals

Product Code: 62

The existing value of cap of **Rs. 35/-** per kg imposed for the export product " Vee/Fan Belts reinforced with manmade textile cord /Vee Belts with KEVLAR " at Sl.No. 514 is amended to read as "**Rs. 180/- per kg**"

This issues in public interest

(K.T.CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No. 01/87/171/00001/AM07/DES VIII)